

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2532 OF 2001

Commissioner of Customs, Mumbai

Appellant (s)

Versus

M/s. Toyo Engineering India Ltd.

Respondent (s)

(With appl(s) for stay and with office report)

Date: 02/05/2006 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE DR. JUSTICE AR.LAKSHMANAN

For Appellant(s)

Mr. B.B. Singh, Adv.  
Mr. K. Swami, Adv.  
Mr. Kumar Rajesh Singh, Adv. for  
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. Joseph Vellapalli, Sr. Adv.

Mr. Debmalya Banerjee, Adv.  
Ms. Nandini Gore, Adv.  
Mr. D.K. Subhedar, Adv.  
Mr. Ragvesh Singh, Adv.  
Mrs. Manik Karanjawala, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Counsel appearing for the parties state that they have procured the original application and the accompanying documents as directed by this Court in the previous order dated 18.4.2006 and shall file a copy of the same within two weeks from today. May do so.

To be listed after summer vacation.

(Parveen Kr. Chawla)  
Court Master

(Khushi Ram)  
Court Master